

WRIT PETITION (S)

FILING NUMBER: 2799/2020

PRAKASH MAHTO

: PETITIONER

Vs

CENTRAL COALFIELD LIMITED AND OTHERS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Addressed portion may be corrected.
2. Annex no. may be mentioned with document described in para 1, prayer and synopsis.
3. All annex may be certified to be true.
4. F/C or T/C of page 11, 12, 14, 24 may be given.
5. T/C of page no. 13, 18, 19, 23 may be given.
6. Nomenclature on cause title page is differ with index and synopsis.

Saket Kumar Singh

17/06/2020.